

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/25/IB/2017

PETITION NUMBER : CP/507/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : P. MOHAN RAJ, P. DANARAJ, M. MEENAKSHI

NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA,
DIAMOND ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.H. ARVINDEH PANDIAN,
SENIOR COUNSEL FOR

AVINASH ARUNAN RAO

Counsel for
Applicant

[Signature]

R. SUGUMARAN

Counsel for 2nd Party

ORDER

Mr. P.H. Arvindeh Pandian, Senior Counsel for Petitioner present. Mr. R. Sugumaran, Counsel for State Bank of India present and filed the written submissions; copy of which is given to the other side. The same is placed on record. Heard. **Reserved for orders.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)